

**Central Administrative Tribunal
Principal Bench**

OA No.2961/2014

New Delhi, this the 20th day of February, 2020

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. A.K. Bishnoi, Member (A)**

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1. Madan Lal Saini,
Aged about 59 years,
Working as Mechanical Asstt.,
S/o Late Sh. Ram Chand,
R/o Qtr. No.357/18, Lodi Road,
New Delhi-110003
 2. Om Bhajan Thapa,
Aged about 60 years,
Working as Mechanical Asstt.,
S/o late sh. CS Thapa,
R/o Qtr. No.770, Sec-II, Type-II,
Sadiq Nagar, New Delhi-110049
 3. G.V. Nair, Aged about 59 years,
Working as Mechanical Asstt.,
S/o late K. Gopala Pillai,
R/o Qtr. No.789, Lodi com.,
Lodi Road, New Delhi-110003
 4. Vinod Kumar Singh,
Aged about 56 years,
Working as Mechanical Asstt.,
S/o late Sh. Attar Singh,
R/o Qtr. No.384, Sec-12,
R.K. Puram, New Delhi-110022
 5. R.P. Bhatt, Aged about 59 years,
Working as Mechanical Asstt.,
S/o late Sh. CP Bhatt,
R/o 1127, Lodi Complex,
New Delhi-110003
 6. NK Aggarwal, Aged about 59 years,
Working as Mechanical Asstt.,
S/o late Sh. Shiv Charan das,
R/o 196, Sec-1, Sadiq Nagar,
New Delhi-110049
 7. Raj Kumar, Aged about 59 years,



- Working as Mechanical Asstt.,
S/o late Sh. Kotu Ram,
R/o 255/37, Faridabad, Haryana
8. PS Rawat, Aged about 56 years,
Working as Mechanical Asstt.,
S/o late Sh. US Rawat,
R/o 16/419, Lodhi Colony,
New Delhi-110003
9. Faniel-D-Masih, Aged about 56 years,
Working as Mechanical Asstt.,
S/o late Sh. Daulat Masih,
r/o 82-D, Sec-IV, DIZ Area,
Baba Kharak Singh Marg,
New Delhi-110001
10. HS Puri, Aged about 58 years,
Working as Mechanical Asstt.,
S/o Sh. Sardar Pritam Singh,
R/o 30/1A, Double Story,
Ashok Nagar, Tilak Nagar,
New Delhi-110018
11. Gyanender Kumar,
Aged about 58 years,
Working as Mechanical Asstt.,
S/o late Sh. Dharam Singh,
R/o 11/15, Sec-1, Saket,
New Delhi-110017
- Applicants

(By Advocate: Shri M.K. Bhardwaj)

Vs.

UOI&Ors. Through

1. The Secretary,
Ministry of Earth Sciences,
Prithvi Bhawan, Opp. India Habitat Centre,
Mausam Bhawan Campus,
Lodhi Road, New Delhi-110 003
2. The Director General of Meteorology,
Indian Meteorological Department
Mausam Bhawan, Lodhi Road,
New Delhi-110 003
3. The Secretary,
Ministry of Personnel, Public Grievances
& Pensions (Dept. of Personnel & Training)



Govt. of India, North Block,
New Delhi-110 001

- Respondents

(By Advocate: Dr. Ch. Shamsuddin Khan)

: O R D E R (ORAL) :

Per Hon'ble Sri Justice L. Narasimha Reddy:

Learned counsel for the applicant and learned counsel for the respondents submit that the issue involved in this OA, namely whether the MACP shall be in terms of next higher scale / grade pay or it should be in terms of the pay scale attached to the next promotional post, is under consideration before the Hon'ble Supreme Court.

2. We, therefore, close the O.A. leaving it open to the applicants to work out the remedies in terms of the adjudication, which the Supreme Court may hand out, on the issue. There shall be no order as to costs.

(A.K. Bishnoi)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

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